

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:652

ANSWERED ON:18.07.2002

FIRING BY PAKISTAN

ADHIR RANJAN CHOWDHURY;AKHILESH SINGH;ASHOK NAMDEORAO MOHOL;BRAHMANAND MANDAL;RASA SINGH
RAWAT;SHRINWAS DADASAHEB PATIL

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is frequent firing by Pakistan on international border and Line of Control since December 18, 2001;
- (b) the names of places and number of skirmishes taken place during the last three months;
- (c) the loss of property suffered by the country due to shelling/firing by Pakistan;
- (d) the loss suffered by the Pakistani side;
- (e) the number of soldiers/civilians killed and injured by the Pakistani firing during the last three months;
- (f) the compensation paid to the next kin of deceased soldiers and civilians; and
- (g) the assistance given for the rehabilitation of injured soldiers and civilians?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) & (b): There has been frequent exchange of firing along the Line of Control and the International Border in Jammu and Kashmir since December 18, 2001. Firing has been more pronounced in the Siachen, Kargil, Dras, Punch, Rajouri and Jammu Sectors in J&K over the last three months.

(c) The loss of property suffered in J&K during March 31st to May 31st, 2002 is as under:-

| | | |
|--------------------------|---|----|
| Government buildings | = | 3 |
| Educational Institutions | = | 1 |
| Houses | = | 17 |
| Shops | = | 8 |
| Bridges | = | 2 |

(d) Since December 18, 2001, 1386 Pakistan soldiers/civilians are assessed to have been killed/wounded and approximately 432 of their bunkers and six guns have been destroyed/damaged.

(e) The details of soldiers/civilians killed and injured by the Pakistani firing during the last three months are given below:-

| | Killed | Injured |
|--|--------|---------|
|--|--------|---------|

| | | |
|---|-----|-----|
| Army personnel (1st April to 10th July, 2002) | 28 | 136 |
| Civilians (1st April to 30th June, 2002) | 233 | 110 |

(f) & (g): Government of Jammu and Kashmir has been providing ex-gratia relief of Rs. 1 lakh to the next of kin in case of death and

Rs. 75,000, Rs. 5000/- and Rs. 1000/- for permanent disability, grievous injury and minor injury respectively to the civilians.

As regards soldiers, a comprehensive welfare package has been worked out and implemented for next of kin of deceased battle casualties killed in enemy/terrorist action. Facilities also exists for resettlement of war disabled soldiers.